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Title: Election of two members from Lok Sabha to the Committee on Official Language.

THE MINISTER OF HOME AFFAIRS (SHRI SUSHILKUMAR SHINDE): I beg to move:

"That in pursuance of sub-section (2) of section 4 of the Official Languages Act, 1963, the members of this House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, two members from amongst themselves to be members of the Committee on Official Language vice Shri P. Chidambaram and Shri Ninong Ering ceased to be the members of the Committee upon their appointment as Minister of Finance and Minister of State for Minority Affairs, respectively."

MR. CHAIRMAN: The question is:

"That in pursuance of sub-section (2) of section 4 of the Official Languages Act, 1963, the members of this House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, two members from amongst themselves to be members of the Committee on Official Language vice Shri P. Chidambaram and Shri Ninong Ering ceased to be the members of the Committee upon their appointment as Minister of Finance and Minister of State for Minority Affairs, respectively."

*The motion was adopted.*

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*...(Interruptions)*